The Government is appreciative of the suggestions made for using cost-effective technology, developing farmer-scientist cooperation, and making massive application of modern technology among the farming communities for accelerating agricultural production. All out efforts are being made by the Ministry of Agriculture and the Indian Council of Agricultural Research in these directions.

◆247. [Transferred to the 17th March, 1988].

Providing Treatment Facilities in Private Hospitals to ESI Covered Employees in Kerala

•248. SHRI T. K. C. VADUTHA-LA: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the delay in the reimbursement of the cost of medicines purchased from outside by the employees covered by the E.S.I. Scheme in Kerala;

(b) whether it is a fact that under the existing arrangements, the employees who meet with accidents are treated in Government hospitals only;

^ (c)—iL-SO-, whether, in view of the delay caused by the non-availability of proper medical facilities in Government hospitals, Government propose to permit such employees to take treatment in the nearest private hospital in emergent cases?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) The State Government of Kerala, who are responsible for administration of medical care under the ESI Scheme in the State, have reported that there has been $_{a}$ delay in reimbursing to the employees, covered under the **E.S.I.** Scheme, the cost of medicines purchased from outside.

(b) and (c) The insured persons are normally required to take medical treatment in E.S.I. Hospital or Government Hospital. However, in

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to Question*

extrem_e emergency cases, they are allowed to take treatment in private institutions and there is no delay in extending medical facilities in emergent cases.

Measures to improve the Fishing Industry in the Andaman and Nicobar Islands

*249. DR. G. VIJAY MOHAN RED-DY: Will the Minister of AGRICULTURE be pleased to state what measures Government propose to take to improve the fishing industry in the Andaman and Nicobar Islands?

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): The Government have approved a number of schemes during Seventh Five Year Plan for development of fisheries in the Andaman and Nicobar Islands. Important among them are supply of mechanised boats and fishing gear at subsidised prices, establishment of ice and cold storage plants, fish processing and storage facilities, landing and berthing facilities, training of fishermen etc. The approved outlay for fisheries during Seventh Plan is Rs. 405 lakhs.

•250. [.Transferred to the 16th March, 1988].

Offer of Steel Know-how by the USSR

*251. SHRI HASHIM RAZA ALLA-HABADI ABDI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the USSR has recently offered the latest steel know-how to India; and

(b) if so, what are the details thereof?

THE MINISTER OF STEEL **AND** MINES (SHRI MAKHAN LAL FO-TEDAR): (a) and (b) The cooperation between USSR aⁿd India for transfer of know-how in the steel sector is an on going process. However, an Inter-Governmental agreement has also been entered into between USSR and India in November,

1986 which include_s a proposal envisaging' modernisation of Bokaro Steel Plant of SAIL with technical and economic cooperation from USSR. A Techno-Economic Offer has been received from the Soviets •recently for the modernisation of the Steel Melting Shops and

Shortfall in the Production of Pulses

Hot Strip Mill of the Bokaro Plant.

*252. SHRI MUKHTIAR SIfINTGH MALIK: SHRIMATI RENUKA CHOWDHURY:

Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government's attention has been drawn to the news which appeared in the "Financial Express" of the 8th February, 1988, wherein it had been stated that there was a likelihood of shortfall in the production of pulses in the country;

(b) if so, the estimated shortfallin the production of pulses during the year 1988-89 and the reasons therefor; and

(c) whether any steps has been taken to meet the same?

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): (a) Yes, Sir.

(b) The crop year 1988-89 refers to the period, 1st July, 1988 to 30th June, 1989. It is too early to indicate any shortfall in the likely production of pulses for that year.

(c) For increasing the production of pulses, the following strategy has been adopted:—

(i) A Centrally Sponsored Na tional Pulses Development Pro ject (NFDP) has been launched from 1986-87 in all the States;

(ii) Introduction of pulse crops

in irrigated farming system under double and multiple cropping;

(iii) Bringing additional area under:---

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(a) short duration varieties of urad, moong etc. i_n rice fallows by utilising residual moisture in rabi season;

(b) short duration arhar in rotation with wheat in Northern States; and

(c) summer pluses with irrigation after mustard, potato and wheat;

(iv) Inter-cropping Of arha with soyabean, bajra, cotton, sug[^] arcane and groundnut, both under irrigated and unirrigated conditions;

(v) Adoption of plant protection measures; use of phosphatic fertilisers and rhizobium culture, multiplication and use of improved $pulse_s$ seeds.

(vi) Pricing and marketing support.

Registration 6TT⁵roalicers7lfireetof9 for T.V. Serials

*253. SHRI BHAGATRAM MAN-HAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply to Starred Question No. 8 given i_n the RaJ-ya Sabha o_n the 6th November, 1987 and state;

(a) whether the process of scrutinising the applications for registration of producers/directors for Television serials have commenced;

(b) if so, what was the total number of applications received by Door-darshan upto 30-10-87 and how many applications have been processed so far; and

(c) what are the names of the persons associated with this Committee?